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IN THE HIGH COURT OF DELHI AT NEW DELHI

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CONT.CAS(C) 588/2022, CM APPL. 25280/2022(Lengthy List of Dates)

SHIPRA ESTATE LIMITED

..... Petitioner

Through: Ms. S. Juneja, Adv.

versus

INDIABULLS HOUSING FINANCE LIMITED & ORS.

..... Respondents

Through: Mr. Rajiv Nayar, Sr. Adv., Mr. Karn
Wethra , Ms. Vishnity Sahni, Mr.
Saurabh Seth, Advs.

CORAM:

HON'BLE MR. JUSTICE YASHWANT VARMA

ORDER

15.07.2022

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Learned counsel for the petitioner prays for liberty to bring on the record certain additional documents.

Acceding to that prayer, this matter shall stand adjourned today to be called again on 15.11.2022.

YASHWANT VARMA, J.

JULY 15, 2022/neha